

"Most-Urgent"

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Sh. Yogesh Joshi, Personal Assistant (EC: 36777474) posted in the Office Pool, Central District, Tis Hazari Courts, Delhi is hereby detained and directed to work with Duty MM, Ms. Shipra Dhankar, MM-01, Central District, Tis Hazari Courts, Delhi on 23.10.2023 (being Local Holiday).

The above-said official shall be entitled to avail compensatory leave in lieu of duty performed by him on 23.10.2023 (being Local Holiday), as per rules.

Note: Non-Compliance of the order will be viewed seriously.

Barkha Gupta
21/10/23

(BARKHA GUPTA)

OFFICIATING PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

No. 83127-140 /Admn.I/DM/HQs/2023

Dated, Delhi the 21 OCT 2023

Copy forwarded for information and necessary action to:-

1. The CMM, Central District, Tis Hazari Courts, Delhi.
2. The Officer-In-Charge, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
3. The Officer/Official concerned.
4. The Administrative Officer (Judl.), O/o CMM, Central District, Tis Hazari Courts, Delhi.
5. The Administrative Officer (Judl.), Administration Branch-I/Computer Branch, Central District, Tis Hazari Courts, Delhi.
6. The Personal Office of the Principal District & Sessions Judge (HQs), Delhi.
7. The Dealing Official, Leave Seat, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
8. The Dealing Official, Layers Seat, Computer Branch, Central District, Tis Hazari Courts, Delhi.
9. The PRO/APRO, Tis Hazari courts, Delhi.
10. The Website Committee, Tis Hazari Courts, Delhi.

Barkha Gupta
21/10/23

OFFICIATING PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI